

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00627/2019**  
**(in OA 200/00242/2019)**

Jabalpur, this Wednesday, the 19<sup>th</sup> day of June, 2019

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through its Secretary, Government of India, Ministry of Labour & Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. Director General (Employment), Government of India, Ministry of Labour & Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
3. Deputy Secretary, Government of India, Ministry of Labour & Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
4. Assistant Director (Employment), Government of India, Ministry of Labour & Employment (DGE), National Career Service Centre for Differently Abled, Dana Godam, Opposite Nav Bharat Press, Napier Town, Jabalpur (M.P.) 482001

**-Applicants**

**(By Advocate – Shri D.S. Baghel)**

**V e r s u s**

Sh. R.L. Meshram, S/o Late Shri Ramaji Meshram, aged about 70 years, Ex-Workshop Foreman, Vocational Rehabilitation Training Center for Differently Abled, Dana Godam, Napier Town, Jabalpur (M.P.) 482001

**-Respondent**

**O R D E R (O R A L)**

This Miscellaneous Application has been filed by the applicants (respondents in OA) for extension of time to comply

with the order dated 19.03.2019 passed in Original Application No.200/00242/2019.

**2.** In view of the averments made in Para 4, 5 and 6, MA is allowed and the respondents are granted further two months time from today to comply with the order dated 19.03.2019.

**(Ramesh Singh Thakur)  
Judicial Member**

*am/-*